

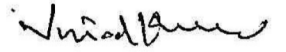
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, DELHI

No. 21794-21815 /Bail & Filing West/THC/2023

Dated 21/7/23

CIRCULAR

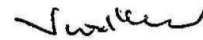
It is impressed upon all the Judicial Officers of West District, Tis Hazari, Delhi, who are dealing with Bail applications to strictly comply with the directions contained in the earlier Circular bearing No. 25338-25358/Bail and Filing West/PDJ West/2022 dated 02.09.2022 (enclosed overleaf).


(Vinod Kumar)

Principal District & Sessions Judge,
West District, Tis Hazari Courts, Delhi

Copy for information to:

1. All the Additional Sessions Judges'/Special Judge (NDPS), West District, Tis Hazari Courts, Delhi.
2. The PS to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Reader/ Ahlmad to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge, Bail and Filing Section, West District, Tis Hazari Courts, Delhi.
5. For uploading on LAYERS.
6. For uploading on Centralized website through LAYERS.



Principal District & Sessions Judge,
West District, Tis Hazari Courts, Delhi

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) : THC: DELHI
NO 25338-25358 / BAIL AND FILING WEST/PDJ WEST/2022 Dated, Delhi the 02-09-22

CIRCULAR

It has been observed that despite repeated directions issued earlier the Hon'ble Session Courts of West District dealing with bail matters listed in Bail Roster are not sending the bail applications timely to the Bail and Filing Section, West District after its hearing /disposal, due to which compliance of judicial orders passed in bail applications get delayed and the ministerial staff of this establishment, Lawyers/ Litigants, Prosecution Agencies & Dispatch Rider, Central Jail, Tihar have to face hardships.

Therefore, it is once again impressed upon all the Judicial Officers dealing with bail matters listed in Bail Roster of Session Courts, West District to send back the bail applications to the Bail and Filing Section, West District latest by 2.30 p.m. after its hearing /disposal, so that directions issued, if any, be complied timely. Further, Hon'ble Courts are also advised to not call the ministerial staff of Bail and Filing Section, West District for collecting the bail applications after its hearing /disposal.

The above directions should be followed scrupulously.

(SANJAY KUMAR)

PRINCIPAL DISTRICT & SESSIONS JUDGE: (WEST)

No 25338-25358 /Bail and Filing West/2022 Dated, Delhi the 02-09-22

Copy forwarded for information and necessary action to :

1. All the Additional Session Judge's / Special Judge (NDPS), West District, THC, Delhi.
2. The PS to the Principal District & Sessions Judge, West District, Tis Hazari, Delhi.
3. The Reader /Ahlmad to the Principal District & Sessions Judge, West District, Delhi.
4. The Branch Incharge, Bail and Filing Section, West, Tis Hazari, Delhi
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PRINCIPAL DISTRICT & SESSIONS JUDGE: (WEST)